

Open Court

**Central Administrative Tribunal, Allahabad Bench
Circuit Bench at Nainital**

**Restoration Application No. 331/00044/2018 in
Original Application No.331/00044/2016**

This the 28th day of August, 2018

Hon'ble Mr. Justice Bharat Bhushan, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)

1. Rajendra Kumar Arya, presently posted as Firemen No. 007011 at Fire Brigade, Ordnance Factory Depot, Raipur, Dehradun.
2. Manish Rawat, presently posted as Darban No. 003057 at Security Office, Ordnance Factory Depot, Raipur Dehradun.
3. Jaspal Singh Rawat, presently posted as Darban No. 003057 at Security Office, Ordnance Factory Depot, Raipur, Dehradun.
4. Bhupendra Singh, presently posted as Darban No. 007015 at Security Office, Ordnance Factory Depot, Raipur Dehradun.

Applicants

By Advocate: None

Versus

1. Joint General Manager/ Admin, Ordnance Factory, Raipur, Dehradun.
2. General Manager, Ordnance Factory, Raipur, Dehradun.
3. OITC, Ordnance Factory, Raipur, Dehradun

Respondents

By Advocate: Sri P.K. Rai

ORDER

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

List revised. No one is present on behalf of the applicant to press Restoration Application No. 331/00044/2018 in O.A. No. 44/2016. Sri P.K. Rai is present for respondents. Accordingly, Restoration Application is dismissed in default and for non-prosecution.

(MOHD. JAMSHEDE)
MEMBER (A)

(JUSTICE BHARAT BHUSHAN)
MEMBER (J)

HLS/-